

t
ITEM NO.201

COURT NO.11

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).554-555/2012

(From the judgement and order dated 10/03/2011 in CMWP No.8784/2002 dated 12/10/2011 in CMWP No.8784/2002,CMRA No.118006/2011 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHUVNESH KUMAR DWIVEDI

Petitioner(s)

VERSUS

M/S HINDALCO INDUSTRIES LTD.

Respondent(s)

(With office report)
(For Final Disposal)

Date: 17/01/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s) Mr. Bharat Sangal,Adv.
Mr. R.R. Kumar, Adv.

For Respondent(s) Mr. C.U. Singh, Sr. Adv.
Mr. Syed Shahid Hussain Rizvi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Judgment reserved.
Written submissions, if any, be filed within two weeks.

|(Neetu Khajuria)

|(S.S.R. Krishna)

|
|Sr.P.A.

|Court Master

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